

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 102(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: Ms. Niyati Jagirdar & Anr. V/s. M/s. NVM Design & Contracts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Abhinav Vasisht, Sr. Advocate Ms. Priya Singh, Advocate Mr. Prateek Kumar, Advocate Ms. Sneha Janakiraman, Advocate Mr. Sourabh Gupta, Advocate		
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For the Respondent (s) : Counsel for the Respondent

Order

The grievance of the petitioner is that the respondents have not provided full details as directed. Ld. Sr. Counsel prays that the specific information required is as per Annexure A to their rejoinder. Ld. Counsel appearing for the respondent has repudiated this submission. However, to cut short this controversy, the respondents are directed to file the aforesaid documents vide^a compilation in Court itself with advance copy to the petitioner's counsel.

To come up on 3rd August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)